

**BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
CP. NO. CP (IB) 3484/MB/C-II/2019-Court -II**

**In the Matter of
Indiabulls Consumer Finance Limited
M-62 & 63, First Floor, Connaught Place,
New Delhi – 110001
Versus
Apollo Soyuz Electricals Private Limited
EL – 74/75, Electronic Zone
Mahape Navi Mumbai 400701**

...Financial Creditor

...Corporate Debtor

List of Operational Creditors under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process of Corporate Persons) Regulations by Mr. Sanjay Kumar Lalit (Reg. No. IBBI/IPA-002/IP-N00760/2018-2019/12370) Interim Resolution Professional, under the Insolvency and Bankruptcy Code, 2016

S. No.	Name of Creditor	Address	Gross Amount claimed by creditors (in Rs)	Creditor's claimed amount is subject to Verification from Books of Accounts
	OPERATIONAL CREDITORS			
1	Vilas Transcore Limited	Plot No 435 To 437, Nr Galaxy Hotel, NH No 8, Por, Yadodara391243, Gujarat, India	20,25,438.00	
2	Transport Corporation of India Limited	TCI Freight (a division of Transport Corporation of India Limited), TCI House, Plot No. 69, Institutional Area, Sector-32, Gurugram, Haryana 122001	1,47,455.00	
		Claims of Operational Creditors	21,72,893.00	

Note :

Claims are under verification as Books of accounts of the Corporate Debtor are not available. Amount of claim will be subject to review of the books of account of CD as and when made available.

**INTERIM RESOLUTION PROFESSIONAL
For Apollo Soyuz Electricals Private Limited**

**Mr. Sanjay Kumar Lalit
Regn. No. IBBI/IPA-002/IP-N00760/2018-2019/12370**

**Place: Mumbai
Date: 31.08.2021**